

**COURT-I  
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**APPEAL NO. 192 OF 2019**

**Dated: 29<sup>th</sup> July, 2019**

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson  
Hon'ble Mr. S.D. Dubey, Technical Member**

**In the matter of:**

**Punjab State Power Corporation Limited ...Appellant(s)**

**Versus**

**GVK Power (Goindwal Sahib) Limited & Anr. ...Respondent (s)**

Counsel for the Appellant(s) : Mr. Anand K. Ganesan

Counsel for the Respondent(s) : Mr. Vishrov Mukherjee  
Mr. Janmali Manikala  
Mr. Yashaswi Kant for R-1

Mr. Sakesh Kumar  
Ms. Gitanjali N. Sharma for R-2

**ORDER**

As agreed by learned counsel for the parties, list the matter for further hearing on **31.07.2019.**

**(S.D. Dubey)  
Technical Member**

**(Justice Manjula Chellur)  
Chairperson**

*tpd/pk*